

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10389/2019

JYOTI SHRIVASTAVA & ANR.

Petitioner(s)

VERSUS

VIVEK SHRIVASTAVA

Respondent(s)

Date : 15-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vaibhav Shrivastava, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh and complete address of the sole respondent
within four weeks, as prayed.

List again on 18.03.2020.

ANIL LAXMAN PANSARE
Registrar